

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-62/2022/ 5742 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rana Dutta,  
Civil Judge & Assistant Sessions Judge,  
Cum in-charge District & Sessions Judge,  
Darrang, Mangaldai .

Dated Guwahati, the 9<sup>th</sup> August, 2022

Sub:- **Station leave permission .**

Ref:- Your letter No. DJ(D) 6503, dtd. 08.08.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 08.08.2022 till the morning of 10.08.2022**, as prayed for. The Chief Judicial Magistrate, Darrang, Mangaldai, and in her absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of Court and office of the District & Sessions Judge, Darrang, Mangaldai for all urgent matters.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-62/2022/5743/A, dated** , 09-08-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**